

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building 36, Janpath, New Delhi- 110001
Ph: 23753942, Fax-23753923

Petition No.74/TT/2015

Date: 27.11.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: - Approval of truing up of transmission tariff for the tariff period 2009-14 and transmission tariff for the tariff period 2014-19 for Up-gradation of transfer capacity of Talcher-Kolar HVDC Bi-pole in Southern Region

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 2.12.2015:-

1. Submit the detail of additional capitalization projected for 2014-15 along with approval of competent authority, justification for proposed expenditure and Regulation(s) invoked for claiming expenditure for the purpose in tariff determination.
2. Provide the status of Appeal No. 3166/2011 before the Supreme Court against the Commission's order dated 30.4.2009 in Petition No. 131/2008, wherein IEDC was restricted.

Yours faithfully,

(V.Sreenivas)
Deputy Chief (Legal)